

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): No, Sir. The powers of Central Registrar of Cooperative Societies to conduct inspection under Section 108 of the Multi-State Cooperative Societies Act, 2002 have already been delegated to the Registrar of Cooperative Societies (RCS) of all the States/UTs for proper monitoring of Multi-State Cooperative Societies including the Multi-State Cooperative Societies functioning in the State of Rajasthan.

Allocation of fund under RKVY and NFSM

1135. SHRIMATI RANEE NARAH: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state: the budget provision (allocation) under the Rashtriya Krishi Vikas Yojana (RKVY) and National Food Security Mission (NFSM) during 2015-16 and 2016-17, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): The Budget provision (allocation) under the Rashtriya Krishi Vikas Yojana (RKVY) and National Food Security Mission (NFSM) during 2015-16 and 2016-17 is given under:-

(₹ in crore)

Year	RKVY	NFSM
2015-16	4500.00	1300.00
2016-17	5400.00	1700.00

Remunerative price to farmers cultivating Tur and Urad dal

1136. SHRIMATI THOTA SEETHARAMA LAKSHMI: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Tur and Urad dal are widely used in the country irrespective of economic status;

(b) whether festival season triggers rise in consumption of these pulses and their prices;

(c) whether these pulses are not generally preferred by farmers for cultivation because of low returns on MSP and poor market conditions; and

(d) if so, the steps Government is taking to pay special attention in the areas of cultivation and also to ensure a fair return for farmers by hiking MSP and procurement?